

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
NEW DELHI DISTRICT, PATIALA HOUSE COURTS: NEW DELHI

:-NOTIFICATION:-

**Subject:** Declaration of result for engagement of 03 (Three) positions of Law Researcher, on purely short-term contractual basis for a period of one year, for Commercial Courts, at Patiala House Courts, New Delhi District, New Delhi.


In exercise of the powers conferred upon the undersigned by virtue of the Guidelines for Engagement of Law Researchers for District Judges (Commercial Courts) in Delhi, 2023 framed by the Hon'ble High Court of Delhi, and pursuant to the grant of financial approval vide letter no. F.6/1/2022-Judl./Suplaw/1322 dated 05.07.2024 of Government of NCT of Delhi, for the post of Law Researchers at District Courts, Patiala House is hereby published, as per Annexure - 'A'.

The merit list has been prepared following the completion of interviews of all the present candidates, and is based on the overall performance in the personal interviews conducted by the Selection Committee as constituted under the Guidelines.

The selected candidates are directed to verify their details and report to the Administration Branch, Patiala House Courts, New Delhi District, New Delhi for completing of further formalities.

**Notes:**

- Candidates on the waiting list may be engaged in the event of any selected candidate declining the offer or being disqualified due to any reason.
- The waiting list will remain valid for one year from the date of this Notice.

  
(Vimal Kumar Yadav)  
Principal District & Sessions Judge,  
New Delhi District, Patiala House Courts,  
New Delhi


No. 29052-29094 Law Researcher/Genl./NDD/2024

Dated 15/10/24

Copy forwarded for information/necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, Central, West, South, South-East, North, North-West, South-West, East, Shahdara, North-East, Rouse Avenue District, Delhi/New Delhi.
3. The Principal Judge (HQ), Family Courts, Dwarka Courts Complex, New Delhi.

4. All the District Judges (Commercial Courts), Patiala House Courts, New Delhi.
5. The Controlling Officer, Accounts Branch, New Delhi District.
6. The Hony. Secretaries of all Bar Associations at Delhi High Court, Saket, Tis Hazari, Karkardooma, Rohini, Dwarka, Rouse Avenue & Patiala House Courts, Delhi/New Delhi.
7. The Nodal Officers (Website), all the District Court Complexes, Delhi/New Delhi with the request to upload the same on the respective websites. (wesh)
8. PS to the Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
9. The Incharge, Computer Branch, Patiala House Courts with direction to upload the Notification alongwith Annexure 'A' on website of this court.
10. The Branch In-charges, Care Taking Branch of all the District Courts Complexes Delhi/New Delhi with the direction to display the same on Notification Boards of their respective Districts.

  
Principal District & Sessions Judge,  
New Delhi District, Patiala House Courts,  
New Delhi

Annexure - A

S. No.	Name of the Candidate	S/D/W/o Sh/Smt.	Selection Status
1.	Ms. Dimple	Jagdev	Selected
2.	Sh. Prince Pathak	Manvendra Kumar Pathak	Selected
3.	Sh. Kaushal Mehta	Raj Kumar Mehta	Selected
4.	Sh. Mohit Girdhar	Raj Kumar Girdhar	Waiting Panel
5.	Sh. Mayank Gangwal	Mahesh Gangwal	Waiting Panel
6.	Ms. Archana Mishra	Devanand Mishra	Waiting Panel
7.	Ms. Rangoli Tiwari	Radhey Shyam Tiwari	Waiting Panel
8.	Ms. Vaishali Khanna	Dilip Kumar Khanna	Waiting Panel
9.	Sh. Kartik Jindal	Sunil Kumar Aggarwal	Waiting Panel



(Vimal Kumar Yadav)

Principal District & Sessions Judge,  
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